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(PART-I, SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 11 (RE-99)/1997-2002

NEW DELHI: the 7th June, 1999

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II- Section 3 – Sub- section (ii) vide S.O No.283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes the following amendment in Appendix-28A of the Handbook of Procedures (Vol.1) (RE-99), 1997-2002.

1. The following note shall be added below serial number 27,28 and 57 of electronic products:

"The exporter shall furnish a certificate from Department of Electronics or from the jurisdiction Central Excise authorities stating that the export product has been manufactured by them in India. However, if the exporter furnishes AR-4 form, no separate documentation should be insisted upon".

2. The following amendment shall be made in the DEPB rate of electronic products:

S.No.	Description of item of export	DEPB rate	VALUE CAP
42	Television- B.W of all Screen sizes including projection T.V and video projector in CKD and SKD thereof.	18%	

48	All types of capacitors	13%	
50	Coil, transformer, inductors	16%	
55	Deflection components	19%	
57	Hard/soft ferrite parts	19%	Rs.120/kg for soft ferrite and Rs.80/kg for Hard ferrite.
91	TV tuners	10%	
92	Gamma ferric oxide (Audio Grade)	15%	

3. The DEPB rate for the following S.No. of Engineering product shall be amended to read as follows:

S.No.	DEPB rate
11,12,13,14,15,16,17,18,19,31,32,33, and 400	16%

4.The value cap against S.No. 70 of chemical product shall be corrected to read as Rs.1150/kg.

5. The DEPB rate for the product given at S.No.141 of Engineering product shall be amended to read as 10%.

6.The following shall be added at the end of S.No.583 of rate list of Engineering product:

Product Group: Engineering

Product code: 61

S.No.	Description of export product	DEPB rate	Value cap
584	Single phase motor	11%	

7.The S.No.14 of food product as given in Public Notice No. 8(RE-98)/1997-2002 dated 8th May, 1999, shall be corrected to read as S.No.15.

8.The description of S.No.23 of Miscellaneous product shall be amended to read as "Black/Red Iron oxide pigments".

This issues in public interest.

Sd/-

(N.L.Lakhanpal)

Director General of Foreign Trade

(Ajay Sahai)

Jt. Director General of Foreign Trade

(F.No.01/94/180/504/AM00/PC-IV)

